

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/02/2017 AT 10.30 AM

PRESENT: ~~SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL~~
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/54/2016
NAME OF THE PETITIONER(S) : M. Othiswami & Another
NAME OF THE RESPONDENT(S) : Vijaya Raja Agro Hi-Tech Private Limited & 4 Others
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

(1) T.V.P. Sainihan
Mr Vidya Shankar } Counsel to
Petitioner } T.V.P. Sainihan

(2) G. Meera
for A.K. Mylsamy & Associates } Counsel for
LLP } R1-R3 } Meera

(3) K.V. Dhanapalan
J. Bhavani } Counsel for
R5 } J. Bhavani

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ORDER

Shri T V P Sai Vihari, proxy counsel representing the senior counsel for petitioners present. Ms G Meera, representing counsel for R1 to R3 present. Counsel for petitioners filed an affidavit showing proof of effecting service of notice on R4 & R5. The affidavit is taken on record. Ms J Bhavani, representing R5 appeared and undertakes to file vakalat and counter. No representation on behalf of R4. On perusing the affidavit, this Bench is satisfied that the service on R4 is sufficient, so R4 is set ex parte. Proxy counsel for petitioner stated that rejoinder is ready and the same will be filed in the Registry today by serving copies to the other side. At request, time is enlarged. Put up on **01.03.2017 at 10.30 A.M.**


Ch. Md. Sharief Tariq
Member (Judicial)